

ACT No. IX OF 1864.

PASSED BY THE GOVERNOR-GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor-General on the 9th March 1864.)

An Act to repeal Act VIII of 1861 (for the levy of Port-dues in the Port of Amherst).

Whereas it is expedient that Act VIII of 1861 (*for the levy of Port-dues in the Port of Amherst*) be repealed: It is enacted
Preamble. as follows :—

Act VIII of 1861 repealed.

I. Act VIII of 1861 is hereby repealed.

Date on which Act comes into operation.

II. This Act shall come into operation on the first day of May 1864.

PRICE 3 PIES.